

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect :-

Sl. No.	Name	From	To
1.	Sh. Arvind S/o Sh. Rabindra Choudhary (EC: 23099495)	PA in the Appellate Tribunal, MCD, Tis Hazari Courts, Delhi. (In diverted capacity)	PA in the court of Sh. Manish Khurana, ADJ-03, New Delhi District, Patiala House Courts.
2.	Ms. Nitika Acharya W/o Sh. Mahender Singh (EC: 36581093)	PA in the Court previously presided over by Sh. Pitamber Dutt, ASJ-02, South West District, Dwarka Courts	PA in the Appellate Tribunal, MCD, Tis Hazari Courts, Delhi. (In diverted capacity)
3.	Sh. Ajay S/o Sh. Gulab Chand (EC: 46861378)	PA in the Court of Sh. Siddhant Sihag, MM-01, South East District, Saket Courts, New Delhi	PA in the Court of Sh. Naveen Kumar Kashyap, ASJ-04, Central District, Tis Hazari Courts, Delhi
4.	Ms. Bhagwati Rautela W/o Sh. Mohan Rautela (EC: 12534054)	PA in the Court of Sh. Naveen Kumar Kashyap, ASJ-04, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Siddhant Sihag, MM-01, South East District Saket Courts, New Delhi

Note: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

GIRISH
KATHPALIA

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(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

2863 - 2898

No. _____ /Admn-I/P & T/HQs/2022

Dated, Delhi the 13 JAN 2022

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge, NDD/South-East/South-West, Delhi / New Delhi.
2. The Officer In-charges, Accounts Branch, Central/ NDD/South-East/South-West, Delhi / New Delhi
3. The Personal Office of undersigned.
4. The Officers/Officials concerned.
5. The A.O.(J), Admn. Branch, Central/ NDD/South-East/South-West, Delhi / New Delhi
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI